1983, six camps have been organised as mentioned below.

Place	Date
(i) Village Barakh District Udhampur	25-27 June, 1983
(ii) Poonch ..	8-10 July, 1983.
(iii) Shadi Marg Distt. Pulwama.	15-21 July, 1983,
(iv) Village Batpora Distt. Baramulla.	19-22 August, 1983.
(v) Baramulla ..	14-18- September, 1983.
(iv) Jammu ..	7-9 October, 1983.

(b) Government have written a number of times to the State Government to take necessary action to which response is awaited from the State Government.

दिल्ली में पुलिस कर्मियों द्वारा संघ बनाया जाना

1984. **श्री रामेश्वर सिंह** : क्या गृह मंत्री 11 अगस्त, 1983 को राज्य सभा में तारांकित प्रश्न 264 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस कर्मियों को संघ अथवा यूनियन बनाने की अनुमति दे दी गयी है ;

(ख) यदि हां, तो कब से; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बैया) : (क) जी नहीं, श्रीमन् ।

(ख) प्रश्न नहीं उठता है ।

(ग) दिल्ली पुलिस कार्मिकों की कठिनाइयों को सुनने और इन कठिनाइयों को दूर करने के लिए उपयुक्त कार्रवाई करने के लिए पर्याप्त प्रबन्ध विद्यमान हैं ।

राशन खरीदने के लिये दिल्ली पुलिस के कार्मिकों को नकद राशि

1985. **श्री रामेश्वर सिंह** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस के केवल उन पुलिस कार्मिकों को ही, जो पालम हवाई अड्डे पर तैनात किए जाते हैं राशन खरीदने के लिए नकद धनराशि दी जाती है अन्य कार्मिकों को नहीं : और

(ख) क्या सरकार दिल्ली पुलिस के अन्य कार्मिकों को भी राशन खरीदने के लिए नकद राशि के भुगतान का विचार रखती है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बैया) : (क) पर्यटन तथा नागरिक विमानन मंत्रालय जो पालम हवाई अड्डे पर सुरक्षा प्रबंधों की ड्यूटी के लिए तैनात किये गये कर्मचारियों पर किये गए खर्च की प्रतिपूर्ति करता है, प्रोत्साहन के रूप में हवाई अड्डे पर नियुक्त दिल्ली पुलिस के अराजपत्रित पुलिस कार्मियों को 20 रु० से 45 रु० मासिक तक भोजन भत्ता स्वीकृत करता है ।

(ख) इस मंत्रालय द्वारा दिल्ली पुलिस के लिए विभागीय भंडार खोलने के प्रस्ताव का सुझाव दिया गया है, जहां से दिल्ली पुलिस के कार्मिक बिना लाभ और बिना नुकसान के आधार पर अनिवार्य वस्तुएं खरीद सकते हैं और आर्थिक सहायता द्वारा मासिक खरीद बिल पर 50.00 रु० की कटौती करा

सकते है। दिल्ली पुलिस के कार्मिकों ने प्रस्ताव का समर्थन नहीं किया है और वे नकद आर्थिक सहायता चाहते है।

अब चौथा वेतन आयोग का गठन कर दिया गया है। यह आयोग उनको विभिन्न भत्ते स्वीकृत करने के प्रश्न की जांच करेगा।

Senilis- up of tribunals in Assam

1986. SHRI ROBIN KAKATI; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of tribunals which have been set up for detection of foreign nationals iri Assam so far; and

(b) the total number of detection cases taken up so far by the tribunals and hy when the constitution of all, the ' twenty tribunals would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR); (a) and (b) A Notification establishing 20 Tribunals has been issued by the State Government of Assam undei the provisions of the Illegal Migrants (Determination by Tribunals) Ordinance, 1983. Few of this Tribunals have started preliminary work.

Raids on hide outs of extremists in Punjab and Mizoram

1987. SHRI ROBIN KAKATI : Will ihe Minister of HOME AFFAIRS be pleased to state:

(a) the total number of extremists hideouts which were raided in Punjab and ihe Union Territory of Mizoram during the months of August. September, and October, 1983: and

(b) .the total number of extremists who were killed wounded and arrested in these operations and the details of various kinds of weapons seized?

THE MINISTER OF STATE IN THE MINTSTRY OF HOME AFFATRS (SHRT NIHAR RANJAN LASKAR): (a) and (b) Information is being collected in respect of Punjab and will be laid on the table of the House.

ln Mizoram there were six incident* during August—October, 1983 in which security forces engaged MNF hostiles killing 4, arresting 15 persons, 3 rifles, J grenade and 190 rounds of ammunition were seized.

Communal clashes in the country

1988. SHRI ROBIN KAKATI; **Will** the Minisler of HOME AFFAIRS be pleased to state:

(a) the total number of communal clashes which took place in the country in the months of August. September, and upto the end of October, 1983.

(b) the total number of people killed and seriously wounded in those clashes;

(c) the total number of people killed and wounded by police firings and lathi chai ges which were resorted to quell those clashes and total number of people arrested; and

(d) the total number of places where military forces had to be called to control the situation?

THE MINISTER OF STATE TN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There was a major communal riot i,n Hyderabad (Andhra Pradesh). Oother notable incidents took place in Fattemir (Jalgaon), Karmala (Sholapur), Umerkhed (Yavatmal). Dhule (Dhule) in Maharashtra and in Tanda (Faizabad). Bahraich city ia Uttar Pradesh, Sidhpur (Mehsana) in Gujarat and Hazaribagh in Bihar.

(b) to (d) Information is being collected and will be laid en the Table of the House.

Ancillary industries

1989. -SHRI JAGDISH PRASAD MATHUR: Will the Minister of INDUSTRY be pleased to state;

(a) the number of ancillary industries at each of the BHEL's manufacturing plants alongwith the names of the industry, name of the owners, location, pro-duets being manufactured and supplied to